## File No. 15(15)2018/CLAs/RCD/FSSAI Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 21 February, 2020

Subject: Extension for the compliance of direction issued under Section 16(5) of Food Safety and Standards Act, 2006 regarding Standards of Formulated Supplements for Children and issues of their license- reg.

Reference is drawn to the directions of even number dated 18.10.2019 wherein it was directed that no license henceforth shall be issued for proprietary food under the category 13.2 in future. The Food Business Operators (FBOs) who already had license under the said category prior to the said direction were advised to get their existing license modified as early as possible but mandatorily before renewal of their existing license.

- 2. Now representations have been received from stakeholders requesting for extension for time for compliance of the said direction. FBOs who already had license under Proprietary category prior to the said direction require transition time for modifying their existing license which would require reformulation of such products. Further, there exists inventory with such FBOs which if not utilized may lead to loss to the industry.
- 3. After due consideration, in partial modification of directions dated 18.10.2019, it has been decided to allow renewal of existing licenses under Proprietary category for such products till 30th June, 2020 for one year. However, such FBOs have to modify their existing license accordingly before next renewal to comply with the standards prescribed for formulated supplements for children.
- 4. This issues with the approval of Competent Authority in exercise of the power vested under Section 16(5) of Food Safety and Standards Act, 2006.

(Dr. Shobhit Jain)

Executive Director (Compliance Strategy)

To:

- 1. Commissioner of Food Safety of All States/UTs
- 2. All Central Licensing Authorities, FSSAI
- 3. CITO, FSSAI-for uploading on FSSAI website.